3122

Government of Punjab
Department of Water Resources

Order

Chief Engineer Drainage cum Mining, Punjab Chandigarh is hereby deputed to represent State of Punjab in the Original Application No. 303 of 2023, Karanvir Thamman vs State of Punjab before the Principal Bench of National Green Tribunal, New Delhi, in the hearing listed on 11.09.2024.

Principal Secretary Water resources

Endst. No. 1422/CE/DRG/2024/E-500465 Dated: 09/09/2024

A copy of the above is forwarded to the following for information further necessary action:

1. Chief Engineer/Drainage cum Mining, Punjab, Chandigarh.

Principal Secretary Water resources

0

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 303 of 2023

Karnvir Thamman

.....Petitioner/Applicant

Versus

State of Punjab and Others

.....Respondents

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Submitted by :

Place: Chandigarh

Dated:

(Krishan Kumar)
Principal Secretary to
Government of Punjab,
Department of Water Resources,
Chandigarh.

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 303 of 2023

Karnvir Thamman (aged about 52 years) S/o Sh. Sham Lal Thamman, R/o Imli Wala Mohalla, Banur, Tehsil & District SAS Nagar, Mohali (Punjab), Mobile No. 9872305234, Email Address: shentythamman@gmail.com

.....Applicant

Versus

1. State of Punjab through its Chief Secretary, Punjab Civil Secretariat, Chandigarh, Contact No. 0172-2740156, Email Address:- cs@punjab.gov.in .
2. Department of Water Resources, Government of Punjab, through its Principal Secretary, Room no. 606, 6th floor, sector-9, Mini Secretariat, Chandigarh. 16009, Email- ps@punjab.gov.in Contact no-0172-2742307.
3. Director, Department of Rural Development and Panchayat, Government of Punjab, Vikas Bhawan, Sarovar Path, Phase 8, Sector 62, SAS Nagar (Mohali)- 160062, Contact No. 0172-5062522, Email Address:- dir.rdp@punjab.gov.in
4. Punjab Pollution Control Board, Punjab Zonal Office-1, Vatavaran Bhawan, Nabha Road, Patiala through its Secretary, Contact no. 0175-2215793, Email chairman.ptl.ppcb@punjab.gov.in
5. Deputy Commissioner cum District Magistrate Ferozepur, Deputy Commsioner Office 1st Floor, DC Office, District

Administrative Complex, Ferozpur Cantt 152001, Contact no. 01632-244054, email- dc.frz@punjab.gov.in

6. Deputy Commissioner, Tarn Taran, District Administrative Complex, Harike Road, Tarn Taran, Punjab. Pin Code- 143401, Contact no. 01852-2241101, email- dc.ttn@punjab.gov.in

.....Respondents

Affidavit of Krishan Kumar, Principal Secretary to Government of Punjab, Department of Water Resources, Chandigarh on behalf of Respondent No. 1 & 2.

NOTARY B.S. MANKOTIA (Balveer Singh Mankotia) Regn. No. 11605 Valid upto 16-10-2026 Chandigarh GOVT. OF INDIA

RESPECTFULLY SHOWETH:-

I, the above named deponent do hereby solemnly affirm and declare as under:-

1. That the present Original Application is pending adjudication before this Hon'ble Tribunal and is listed for hearing on 11.09.2024. That, through the present Original Application, the applicant has inter-alia, sought directions from this Hon'ble Tribunal to the respondents to place on record all the relevant material justifying the issuance of the Notification and the material on the basis of which the flood plain zone has been notified.

2. In the orders dated 27.05.2024, this Hon'ble Tribunal had asked the respondent no. 1 and 2 to file a response about the progress in the demarcation of flood plain zone.

3. That it is respectfully submitted that on 02/05/2024, this department had requested CWC to share the method of calculation being followed by CWC and other state departments for calculating the width of water way. **(Annexure R-1).**

4. That another letter dated 20.06.2024 written to CWC regarding the CWC's efforts in flood plain zoning of Yamuna River and on similar patterns, it is requested by this department to carry out whole exercise for Sutlej River **(Annexure R-2)**. In reply to this CWC vide their letter dated 10.07.2024 asked the department for some logistic and technical requirements **(Annexure R-3).**

5. That as per requirements of CWC, survey work for preparation of DEM (Digital Elevation model) is being undertaken with the help of Drone survey. Another requirement given by CWC was to provide workstations for carrying out the zoning, since the cost of work station is too high and for this it was requested by undersigned vide letter no. 1226/CE/DRG/2024 dated 01.08.2024 to Chairman CWC, Delhi to carry out zoning with the infrastructure already available with them. **(Annexure R-4).**

6. That in reply to the letter dated 01.08.2024, CWC on dated 08.08.2024 had denied to carry out this study without the requisite infrastructure. It has suggested the State Government to hire a suitable agency for this study **(Annexure R-5).**

7. That State Government is purchasing its own software for carrying out this study and capacity building of employees of this department is also being undertaken. Drone survey data is being taken along the reaches of river Sutlej in area of concern in the districts of Ferozepur and Tarn Taran.

8. That is humbly requested that State Government is taking this flood plain zoning work on priority and this department is making its full endeavors to complete this flood plain zoning work in the shortest time possible.

In view of the submissions made herein above, it is respectfully submitted that the state of Punjab needs to get studies done for river and its water carrying capacity, so sufficient time may be granted so that proper studies may be placed on record justifying the notifications, information may kindly be taken on record sufficient time may be granted to State of Punjab in interest of justice.

Deponent
(Krishan Kumar)
Principal Secretary to
Government of Punjab,
Department of Water Resources,
Chandigarh.

Place: Chandigarh

Dated: - 9 SEP 2024

NOTARY
B.S. MANKOTIA
(Balveer Singh Mankotia)
Regn. No. 11605
Valid upto 16-10-2026
Chandigarh
GOVT. OF INDIA

The Contents of this Affidavit/Document has been explained to the deponent/executants He/She admitted the same to be correct. the deponent/executant has signed the Register at Sr. No. 2996 P.No. 97 dated 9/9/24

VERIFICATION:-

Verified that the contents of para No. 1 to 8 of the above affidavit are true and correct to my knowledge as per information derived from the official record. No part of it is false and nothing material has been kept concealed therein.

ATTESTED AS IDENTIFIED

NOTARY, GOVT. OF INDIA
CHANDIGARH (U.T.)

Deponent
(Krishan Kumar)
Principal Secretary to
Government of Punjab,
Department of Water Resources,
Chandigarh.

Place: Chandigarh

Dated: - 9 SEP 2024

Gmail

Chief Engineer Drainage <cedrainage2008@gmail.com>

Subject: Flood plain zoning in state of Punjab.

1 message

Chief Engineer Drainage <cedrainage2008@gmail.com> Thu, May 2, 2024 at 6:57 PM
To: fmdte@cwc.delhi.nic.in, Rakesh Kashyap ceibocwc <ceibo-cwc@nic.in>, cepd cwc <cepd-cwc@nic.in>, Chairman cwc <chairman-cwc@nic.in>

Subject: Flood plain zoning in the state of Punjab.

In reference to the subject cited above, it is being apprised that the state of Punjab is carrying out the flood plain zoning of various rivers/Choe's/drains falling under the state of Punjab and subsequently notifying the area of waterway thus calculated corresponding to 100-year return period discharge under section 55 of Canal and Drainage Act, 1873.

The standard practice being followed by the department in flood plain zoning is as under:

1. Firstly, calculating the discharge through Gumbel's method corresponding to a 5-, 25- and 100-year return period.

2. For defining the flood plain, the department is using a 100-year discharge in which no construction is to be allowed. So, 100-year discharge is taken as reference for defining flood plain.

3. Secondly, the waterway of the flood plain discharge is calculated with an empirical formula of Lacey's waterway width.

The department requires guidance on finding the accuracy of the practice being followed by the department of Water resources for executing flood plain zoning in the state of Punjab. The Department is also defending a case O A 303/2023 Karanvir Thaman Versus State of Punjab in Hon'ble NGT wherein the hon 'able court has directed that "we find that no material has been placed on record indicating the exercise for demarcating the flood plain zone as per the applicable zone".

Considering above, the methods used by this department in calculating the flood plain zone of the said reach of Sutlej is attached along and is being shared with you and to which you are requested to share the method of calculation being followed by CWC and other state departments for calculating the width of water way with Punjab Water Resources Department, so that the department can accordingly file a reply with NGT and take any other measure, if required.

--
Thanks & Regards
O/o Chief Engineer/ Drainage-
Cum - Mining & Geology,
Water Resources Department,
Punjab, Chandigarh.

2 attachments

2024-05-02 18-06.pdf
47K

2024-05-02 18-08.pdf
146K

R-2

Department of Water Resources, Punjab

From

Chief Engineer, Drainage-cum-Mining
Water Resources Department, Punjab
Chandigarh.

To

Chairman, CWC
New Delhi.

Memo No: 1423-25/D&F/2024
Date: 20/06/2024

Subject: **Flood plain zoning of river Sutlej in the state of Punjab.**

In reference to the subject cited above, it is being apprised that the state of Punjab is carrying out the flood plain zoning of various rivers/Choe's/drains falling under the state of Punjab and subsequently notifying the area of waterway thus calculated corresponding to 100-year return period discharge under section 55 of Canal and Drainage Act, 1873.

The Department is currently involved in a legal case, OA 303/2023 Karanvir Thamman Versus State of Punjab, before the National Green Tribunal (NGT) concerning the flood plain zoning of the Sutlej River. During recent proceedings, the court gave reference of OA No. 275/2023, which focuses on demarcating the flood plain zone of the Yamuna River using maps from the Survey of India with one-meter contours. The NGT has directed Punjab to adopt a suitable methodology similar to the flood plain zoning of the Yamuna River for the Sutlej River.

The River Conservation Directorate of the Central Water Commission, vide email dated 15.05.2024 mentioned that CWC utilizes specialized software like MIKE-FLOOD and HEC-RAS for flood zone mapping, involving complex 1D and 2D mathematical modelling of rivers. The Department of Water Resources in Punjab is unfamiliar with these software tools as they have not been used previously. The NGT has expressed a preference for the flood plain zoning of the Sutlej River to align with that of the Yamuna River.

Given the CWC's ongoing efforts in flood plain zoning for the Yamuna River, it is requested that the CWC's team also work on the flood plain zoning of the Sutlej River. The Department of Water Resources stands prepared to engage in any necessary agreements or MOU required by the CWC and would offer full assistance. It is requested that the next steps in this process be shared, and if needed, a meeting can also be arranged to further discuss the matter.

Chief Engineer, Drainage-cum-Mining
Water Resources Department, Punjab
Chandigarh.

c.c

1. Principal Secretary, Water Resources Department, Punjab
2. Chief Engineer, Planning & Development, CWC, New Delhi.

Government of India/भारत सरकार
Central Water Commission/केंद्रीय जल आयोग
River Conservation Directorate/नदी संरक्षण निदेशालय

विंग-1, प्रथम तल,पश्चिम खंड -2,
आर. के. पुरम, नई दिल्ली-110606
Email: rcddte-cwc@nic.in

Dated: 10.07.2024

To,

The Chief Engineer,
Drainage-cum-Mining,
Water Resources Department,
Punjab, Chandigarh

Sub : Flood Plain Zoning of river Satluj in the state of Punjab-reg

Ref : Lr. No. 1423-25/D&F/2024 dated 20.60.2024

Sir,

I am to refer to above letter on the subject, wherein it has been informed that state of Punjab is carrying out the flood plan zoning of various rivers/ chloe/drains failing under the state of Punjab. Further, the department is currently involved in a legal case O.A 303/2023 Karanvir Thamman Vs State of Punjab before the National Green Tribunal (NGT). The NGT has directed the state of Punjab to adopt a suitable methodology similar to the flood plan zoning of the River Yamuna for the Sutlej River.

Following logistic and technical requirements may need to be examined and its availability confirmed from your end before a view on the request of State Government is taken and conveyed:

1. **Identification of stretch** – The stretch, for which FPZ is to be done, has to be identified clearly, both on paper as well as on GIS platform. Shapefile or Latitude-Longitude of starting and end point of river(s) may be provided.
2. **Availability of Time Frame** – Time-lines for completion of studies, including the conceivable time involved in development of model, may be clarified as the matter is also being heard before Hon'ble NGT.

3. **Data requirement** – Since the studies involves precise 2-D Inundation modelling, extensive data are required for the development and calibration of model. The indicative list of data required is given below. The list is not exhaustive and additional requirement may arise during or after model development):
    - DEM (Digital Elevation Model) of the area of Interest.
    - Rainfall, H (water level), Q (discharge), X-section
    - Embankment location or shapefile
    - Dam details, Inflow & Outflow
    - Diversion details, Canals etc.
    - Past Inundation layers (if any)
    - Future satellite images & Inundation layers procurement from NRSC
    - Details of any Flood Plain Zoning done earlier; if any

4. **High Performing Computation (HPC) requirement** – The Inundation modelling requires extensive computation capabilities of computer, for which ordinary office PCs may not be suitable. For this purpose, 1 no. of HPC/ workstation may be required to this office. The specifications of the workstation are attached in the annexure.
5. **Association of an Officer from State with modelling exposure** – An officer from State Government who is conversant in Mathematical Modelling, may be required. He can be deployed in day-to-day modelling activities, guided by this office. This will also catalyze the mutual transfer of knowledge and assist in later stage after development of the whole system.

This issues with the approval of Chief Engineer(P&D)

Your's Sincerely,

10.07.2024

(Mayank Suhirid)
Director

Technical Specification of Workstation

Quantity: 02 Nos

Processor(s)	Two nos. x86 Architecture based processor. Each processor with clock speed of 2.9Ghz base frequency, processor with minimum 40 crores/80 threads. Supports DDR4 3200 or better memory, 1.5MB cache per core or higher.
Memory	256 GB Memory or more by using 32 GB memory modules. Scalability after populating higher capacity of DIMMs must be upto 768 FB or higher.
Accelerator	1x computational GPUs, with on board GPU memory; 80GB, 6900CUDA Cores, memory Bandwidth 1555 GB/s and 3rd Geb Tensory Cores. System must support four each accelerators from day one or at least 4 double width or lesser width-based GPUs with required expansion slots and optimum power supplies.
HDD & SSD	1x 2000 GB 3.5" SATA 7200 RPM HDD 1X2000 GB M.2 Nvme based Solid State Drive of capacity
HDD Bays	HDD-8 or more SAS & SATA Hard drives/SSDs, including support for 1xNvme/M.2/U.2 drives and necessary controller for the connectivity must be on board. A secondary storage enclosure is allowed to be offered to meet the storage requirement.
RAID Controller	RAID Controller supports RAID levels 0,1 &10
Chipset	Compatible chipset or better
NIC	2X10G LAN ports or higher thru AOC or thru on-board controller
Exp Slots(s)	6x PCIe 4.0 slots including x16x8 bandwidth-based slots
Ports	At least 4 USB 3.0 Ports (at least 2 in front), 1xVGA
Form Factor	Rack Mount capabilities with up to 5U/Tower or lesser per node (including all units)
Power Supplies	Redundant (N+1) WITH, 80 PLUS Platinum Certified efficient power supplies. Secondary enclosures, if offered any, must also have 80 Plus certified power supplies, each power module must be of 2000W or more.
OS	Latest windows preloaded
Job Scheduling Utility License	Unified system management/monitoring toolset for configuration, diagnosis and management of the system. Toolset/Manager must be capable of supporting package and image-based provisioning, intuitive web interface for managing and customize the node, and tool set with provisioning, monitoring, and reporting capabilities. With JOB scheduling capabilities on single node for CLI and GUI based end user applications.
System Utility with AI frameworks preloaded	System should be preloaded with precompiled frameworks (CPU &GPU optimized Mxnet, CuDNN, Caffe and Pytorch) to be supplied with the system.
Security features	Automated BIOS/System level encryption to authenticate input and output data passing thru. System information including keys, passwords and digital certificates stored/created must be secured from external software attacks. Cryptographic functions offered for system security.
Performance Benchmark	Spec_fp_2017_rate_base-score>=150 Spec_Int_2017_rate_base-score>=160 High performance Linpack peak performance score per socket must be >=1.4TFlops.

Peripherals

Quantity -2 Nos

Monitor	31.5 Inch (80.01 Cm) IPS Full HD (1920 x 1080) Pixels LCD Monitor with LED Backlight ,300 Nits Brightness, HDMI, VGA Ports, Eye Care Features, Blue Light Filter, Flickerless.
Keyboard	Wireless.
Mouse	

GOVERNMENT OF PUNJAB

WATER RESOURCES DEPARTMENT

To,

Chairman,
Central Water Commission (C.W.C)
Sewa Bhawan, R.K. Puram, New Delhi

Memo No. 1326 /CE / DRG / 2024
Dated: 01/08/2024

Subject: **Flood plain zoning of river Sutlej in compliance of case O.A No. 303 of 2023 Karanvir Thamman v/s state of Punjab & ors.**

1.0 In reference to above cited subject, it is submitted that Department of water Resources is defending a NGT case O.A 303 of 2023 in Honourable NGT and the honourable court vide its orders dated 27.05.2023 has directed the state to *"file a fresh response indicating the progress in the demarcation of floodplain zone by adopting the proper acceptable methodology"*.

2.0 In compliance of the above direction, communications were initiated with CWC to get the flood plain zoning done by *adopting a proper acceptable methodology*.

3.0 Reply has been received from Director, River Conservation Directorate, C.W.C, New Delhi (copy enclosed) wherein they have principally agreed to carry flood plain zoning of river Sutlej, for which they have submitted their logistic and technical requirements before initiating the whole process.

4.0 Regarding the technical data requirements, the department has already initiated the process of collecting the requisite data to be submitted to CWC and suitable arrangements would be made to share the data by the WRD Punjab to CWC.

5.0 However, the concerned directorate have asked to provide 2 no's workstations for carrying out this FPZ process. Quotations were arranged for the specification of work stations demanded by CWC and the approx. cost of the same is around 1 Cr.

6.0 Considering the fact that there is no budget allocation for such an expenditure, it is requested that directions shall be given to the concerned Directorate to carry on Flood plain zoning work with the infrastructure already with them.

7.0 The next date of hearing in the Honourable NGT is 11.09.2024 in compliance of which the CWC is requested to complete the process of FPZ at the earliest, so that a suitable reply can be filed before the NGT.

Principal Secretary Water Resources

Government of India/भारत सरकार
Central Water Commission/केंद्रीय जल आयोग
River Conservation Directorate/नदी संरक्षण निदेशालय

विंग-1, प्रथम तल,पश्चिम खंड -2,
आर. के. पुरम, नई दिल्ली-110606
Email: rcddte-cwc@nic.in
Dated: 10.07.2024

To,

The Chief Engineer,
Drainage-cum-Mining,
Water Resources Department,
Punjab, Chandigarh

Sub : Flood Plain Zoning of river Satluj in the state of Punjab-reg

Ref : Lr. No. 1423-25/D&F/2024 dated 20.60.2024

Sir,

I am to refer to above letter on the subject, wherein it has been informed that state of Punjab is carrying out the flood plan zoning of various rivers/ chloe/drains failing under the state of Punjab. Further, the department is currently involved in a legal case O.A 303/2023 Karanvir Thamman Vs State of Punjab before the National Green Tribunal (NGT). The NGT has directed the state of Punjab to adopt a suitable methodology similar to the flood plan zoning of the River Yamuna for the Sutlej River.

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   - Diversion details, Canals etc.
   - Past Inundation layers (if any)
   - Future satellite images & Inundation layers procurement from NRSC
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5. **Association of an Officer from State with modelling exposure** – An officer from State Government who is conversant in Mathematical Modelling, may be required. He can be deployed in day-to-day modelling activities, guided by this office. This will also catalyze the mutual transfer of knowledge and assist in later stage after development of the whole system.

This issues with the approval of Chief Engineer(P&D)

Your's Sincerely,

10.07.2019

(Mayank Suhirid)
Director

Technical Specification of Workstation

Quantity: 02 Nos

Processor(s)	Two nos. x86 Architecture based processor. Each processor with clock speed of 2.9Ghz base frequency, processor with minimum 40 crores/80 threads. Supports DDR4 3200 or better memory, 1.5MB cache per core or higher.
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Accelerator	1x computational GPUs, with on board GPU memory; 80GB, 6900CUDA Cores, memory Bandwidth 1555 GB/s and 3rd Geb Tensory Cores. System must support four each accelerators from day one or at least 4 double width or lesser width-based GPUs with required expansion slots and optimum power supplies.
HDD & SSD	1x 2000 GB 3.5" SATA 7200 RPM HDD 1X2000 GB M.2 Nvme based Solid State Drive of capacity
HDD Bays	HDD-8 or more SAS & SATA Hard drives/SSDs, including support for 1xNvme/M.2/U.2 drives and necessary controller for the connectivity must be on board. A secondary storage enclosure is allowed to be offered to meet the storage requirement.
RAID Controller	RAID Controller supports RAID levels 0,1 &10
Chipset	Compatible chipset or better
NIC	2X10G LAN ports or higher thru AOC or thru on-board controller
Exp Slots(s)	6x PCIe 4.0 slots including x16x8 bandwidth-based slots
Ports	At least 4 USB 3.0 Ports (at least 2 in front), 1xVGA
Form Factor	Rack Mount capabilities with up to 5U/Tower or lesser per node (including all units)
Power Supplies	Redundant (N+1) WITH, 80 PLUS Platinum Certified efficient power supplies. Secondary enclosures, if offered any, must also have 80 Plus certified power supplies, each power module must be of 2000W or more.
OS	Latest windows preloaded
Job Scheduling Utility License	Unified system management/monitoring toolset for configuration, diagnosis and management of the system. Toolset/Manager must be capable of supporting package and image-based provisioning, intuitive web interface for managing and customize the node, and tool set with provisioning, monitoring, and reporting capabilities. With JOB scheduling capabilities on single node for CLI and GUI based end user applications.
System Utility with AI frameworks preloaded	System should be preloaded with precompiled frameworks (CPU &GPU optimized Mxnet, CuDNN, Caffe and Pytorch) to be supplied with the system.
Security features	Automated BIOS/System level encryption to authenticate input and output data passing thru. System information including keys, passwords and digital certificates stored/created must be secured from external software attacks. Cryptographic functions offered for system security.
Performance Benchmark	Spec_fp_2017_rate_base-score>=150 Spec_Int_2017_rate_base-score>=160 High performance Linpack peak performance score per socket must be >=1.4TFlops.

Peripherals

Quantity -2 Nos

Monitor	31.5 Inch (80.01 Cm) IPS Full HD (1920 x 1080) Pixels LCD Monitor with LED Backlight ,300 Nits Brightness, HDMI, VGA Ports, Eye Care Features, Blue Light Filter, Flickerless.
Keyboard	Wireless.
Mouse	

R-5

भारत सरकार /Government of India
केंद्रीय जल आयोग/ Central Water Commission
नदी संरक्षण निदेशालय/ River Conservation Directorate

विंग-1, प्रथम तल,पश्चिम खंड -2,
आर. के. पुरम, नई दिल्ली-110606
Email: rcddte-cwc@nic.in
DATE: 08-08-2024

To,

The Principal Secretary (WR),
Water Resources Department,
Punjab, Chandigarh

Sub : Flood Plain Zoning of river Satluj in the state of Punjab-reg
Ref : Memo No. 1226/CE/DRG/2024 dated 01.08.2024

Sir,

Please refer to your letter cited under reference on the subject cited above, vide which status of technical and logistic support requested by CWC from your department to carry out the work of Flood Plain Zoning in river Satluj has been conveyed. It has been informed by you that requisite hydrological data is being collected at your end and shall be shared with CWC subsequently. However, there are budget constraint towards procurement of HPCs at your end and HPC procurement may therefore not be possible.

2. CWC vide letter dated 10.07.2024 has earlier informed to your office that a view on the request of State Government towards study work of Flood Plain Zoning in river Satluj will be taken by competent authority in CWC only after obtaining confirmation about availability of logistic and technical requirements indicated in the letter from your end.

3. In view of above, I am directed to inform that Central Water Commission endeavour to technically hand-hold State Government towards studies for scientific assessment of flood plain zones of river to enable its notification by State Government. However, the work of Flood Plain Zoning involves a number of activities to be completed including data collection & processing, satellite image processing, creation of 2D inundation model, demarcation of flood extent on GIS etc., testing and analysis of a 2-D hydrodynamic model.

It is therefore suggested that the State Government may hire a suitable agency which can do the above referred studies, and provide the agency the required data required for the studies. On its part, CWC shall provide required inputs for the studies, and would also provide inputs on the draft report.

Yours faithfully,

Mayank Suhrid
Director

Copy for kind information to:

1. PPS to Chairman, CWC, New Delhi.
2. Chief Engineer, Drainage cum Mining, WRD Punjab